

**GOVERNMENT OF INDIA
CIVIL AVIATION
LOK SABHA**

UNSTARRED QUESTION NO:1350
ANSWERED ON:08.03.2007
ALLOTMENT OF LAND FOR HANGER
Thakkar Smt. Jayaben B.;Varma Shri Ratilal Kalidas

Will the Minister of CIVIL AVIATION be pleased to state:

- (a) whether the Government of Gujarat has made a request to the Union Government for allotment of land for having an independent hanger at Ahmedabad Airport for one helicopter and one aeroplane for emergency relief purpose;
- (b) if so, the details thereof; and
- (c) the decision taken by the Union Government thereon?

Answer

MINISTER OF STATE (INDEPENDENT CHARGE) OF THE MINISTRY OF CIVIL AVIATION (SHRI PRAFUL PATEL)

(a), (b) & (c) : Yes, Sir. Airports Authority of India(AAI) has considered the request of Government of Gujarat and allotted 6400 sqm of land (80 sqm x 80 sqm) at Ahmedabad Airport for construction of hangar with ancillary facilities/annex for housing/parking and for maintenance of State Government aircraft on payment of token licence fee of Re.1/-per sqm per annum initially for 10 years (subject to renewal).